

THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati, the 20th April., 2013.

It is for general information that henceforth all the Judicial Officers shall not use nameplate/sticker on his/her private vehicles and use of nameplate/sticker by any officer on his/her private vehicle will be treated as serious misconduct on his/her part.

By Order

Sd/- Robin Phukan
Registrar (Vigilance)

Memo. No. HC.XV.16/2013/ 194 /RV., Date: 20.04.2013

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima, for information. He is requested to bring the Circular to the notice of all the Judicial Officers of Nagaland.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, for information. He is requested to bring the Circular to the notice of all the Judicial Officers of Mizoram.
4. The District and Sessions Judges of all the Judicial Districts of Assam. He/ She is requested to bring the Circular to the notice of all the Judicial Officers under his jurisdiction.
5. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
6. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati/ Cachar, Silchar.
7. Member-Secretary, Assam State Legal Services Authority, Guwahati.
8. The Judge, Designated Court, Assam, Guwahati.
9. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar.
10. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI Court, Guwahati.
13. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati-1
14. The Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun. He is requested to bring the Circular to the notice of all the Judicial Officers of Arunachal Pradesh.
15. The Chief Judicial Magistrates of all the Judicial Districts of Assam. He/ She is requested to bring the Circular to the notice of all the Judicial Officers under his jurisdiction.
16. The System Analyst, Gauhati High Court, Guwahati, for uploading the circular in the High Court Website.
17. The Superintendent, Appointment Section, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

20-04-13
19/4/13